

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW NO. 47 OF 2020

Melvin Francis Da Silva

..... Applicant

*V e r s u s*

State of Goa & Ors.

..... Respondents

Shri S. G. Desai, Senior Advocate with Shri V. Parsekar, Advocate for the Applicant.

Shri D. Pangam, Advocate General with Shri M. Salkar, Government Advocate for the Respondent nos.1 to 4 and Shri S. P Munj, Additional Government Advocate for the Respondent no.5.

Shri Nikhil Vaze, Advocate for the Respondent no.6.

Ms. A. Fernandes, Advocate holding for Shri A. D. Bhoje, Advocate for the Respondent no.7.

Shri Amey Kakodkar, Advocate for the Original Petitioner.

Coram :- NUTAN D. SARDESSAI &  
M. S. JAWALKAR, JJ.

Date : 30<sup>th</sup> June, 2020

P.C.

Shri D. Pangam, the learned Advocate General, submits that he would carry out the inspection of the drainage and clarify the grievances raised by

the applicant herein.

2. In the meantime, stands over on 03.07.2020.

M. S. JAWALKAR

NUTAN D. SARDESSAI, J.

arp/\*